

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--------------------------------|-----------------------------|-----------|
| 1. | M. W. PREETHA. for KSR & w. | Counsel for Risprondents | MicPata |

2. A.G. SATHYBONDERHAMD 2 FOR PLATFONDE ALLS E

ORDER

Counsel representing both the parties are present. Counsel for respondent in CA 105/2017 sought time for submitting arguments. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)